

(iv) Notification No. GH/J/14/75/SCA-1575/783/(A)(I) published in Gujarat Government Gazette dated the 28th March 1975.

(d) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the above Notifications.

[Placed in Library. See No. LT-9605/75].

ANNUAL REPORT OF INDIAN SCHOOL OF MINES, DHANBAD FOR 1972-73, REPORT OF EXECUTIVE COMMITTEE OF TRUSTEES OF VICTORIA MEMORIAL HALL, CALCUTTA, 1973-74 AND CORRECTION TO NOTIFICATION No. GSR 1275, DATED 30 11 74 UNDER INDIAN MUSEUM ACT, 1910

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV). I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad for the year 1972-73.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9606/75]

(3) A copy of the Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1973-74 [Placed in Library See No. LT-9607/75].

(4) A copy of Notification No. G.S.R. 455 (Hindi and English versions) published in Gazette of India dated the 12th April, 1975 containing corrigendum to Notification No. GSR 1275 published in Gazette of India dated the 30th November, 1974, under sub-section (3) of section 15A of the Indian Museum Act, 1910. [Placed in Library. See No. LT-9608/75].

NOTIFICATION, ETC. UNDER CUSTOMS ACT, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHTAGI). I beg to lay on the Table:

A copy of Notification No. 31-Customs (Hindi and English versions) published in Gazette of India Extraordinary dated the 3rd May, 1975 under section 159m of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-9609/75].

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FORTY-SECOND, HUNDRED AND SIXTY-FIFTH HUNDRED AND SEVENTY-SECOND, HUNDRED AND SEVENTY-THIRD AND, HUNDRED AND SEVENTY-SIXTH REPORTS

SECRETARY-GENERAL I beg to lay on the Table:

The following Reports of the Public Accounts Committee (1974-75) which were presented by Shri Jyotirmoy Bosu, the then Chairman, Public Accounts Committee, to the Speaker on the 30th April, 1975 after the adjournment of the House on that day:

- (1) Hundred and forty-second Report on action taken by Government on the recommendations contained in their Hundred and twentieth Report on paragraphs relating to Financial Results and Earnings of the Railways included in the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Railways).
- (2) Hundred and sixty-fifth Report on action taken by Government on the recommendations contained in their Hundred and twenty-seventh Report on paragraphs 42 and 43 relating to Installation of Computers on Railways included in the

[Secretary-General]

Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Railways).

- (3) Hundred and seventy-second Report on paragraph 14(ii) of the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes relating to Customs duties—Remissions and Allowances of Customs Revenue—Imports of Ethyl Alcohol.
- (4) Hundred and seventy-third Report on paragraph 34 of the Report on the Comptroller and Auditor General of India for the year 1972-73 Union Government (Civil) relating to Directorate of Advertising and Visual Publicity (Ministry of Information and Broadcasting).
- (5) Hundred and seventy-sixth Report on Corporation Tax—National and Grindlays Bank Limited.

12 07 hrs.

CORRECTION OF ANSWER TO SQ NO 95. DATED 24.2.75 RE DEVELOPMENT UNDER NATIONAL CAPITAL REGION PLAN AROUND DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): I refer to the reply given to Starred Question No. 95, dated 24th February 1975 on Development under the National Capital Region Plan Around Delhi and I regret to state that an omission has occurred therein

In the Rajasthan sub-region, besides Alwar town already mentioned in paragraph 1 of the Statement, the town of Khairtal also is to be included as one of the towns to be developed.

I may also clarify that the number of regional towns identified in the National Capital Regional Plan as having excellent growth potential will be 17 besides Narela which is in the Union Territory of Delhi.

The position about the actual number of priority towns identified in the National Capital Regional Plan had to be checked with reference to the various criteria adopted for selection of the priority towns as the position was not explicitly stated in the Plan. This required a detailed examination of the Regional Plan prepared for the National Capital Region. The statement correcting the answer could not, therefore, be made within 7 days from the date of answer to the question

12.07 hrs.

STATEMENT RE. BURNING OF HOUSES AND KILLING OF HARIJANS IN GHAZIPUR, U.P.

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): Sir, according to information received from the State authorities of Uttar Pradesh, Ram Chandrarai and Mangla Rai, two Bhumihars of Village Sherpur in Ghazipur District, were assaulted and killed by some persons on the night of 26th April, 1975, while they were sleeping out. The assailants, about 12 in number were armed with axes and had also fired gun shots. On the morning of 27th April, 1975, the Bhumihars caught hold of two Harijans, Radhey Shyam and Banarsi on suspicion of their involvement in the above killing and beat them to death. Thereafter, a mob of about 400 to 500 Bhumihars surrounded the Harijan basti in the village and set it on fire at about 7-30 a.m. The Harijans families ran out of the basti. Some of the Harijans were also beaten by the Bhumihars. Most of the belongings and grains of the Harijans were destroyed in the fire. 16 heads of cattle also perished. In all, 241 houses of Harijans were destroyed, affecting about 1500 persons